

# High Court Of Judicature At Allahabad

## OFFICE MEMORANDUM

**No. 212/Admin(Services)/2024 Dated: Allahabad : April 13, 2024**

On administrative ground and on re-designation into rank of District Judge/Equivalent rank, the Officers named in Column No. 2 be posted at the place shown in Column No. 3 of the table given below:-

<b>Sl. No.</b>	<b>Name of Officer with designation and present place of posting</b>	<b>Posted as</b>
<b>1</b>	<b>2</b>	<b>3</b>
<b>1.</b>	Ram Pyare, PO, MACT Mirzapur	PO, CC, Gorakhpur
<b>2.</b>	Satya Prakash, PJFC, Budaun	PO, MACT, Mirzapur
<b>3.</b>	Udai Pratap Singh, PO, CC, G.B. Nagar	P.O., LARRA, Jhansi
<b>4.</b>	Amber Rawat, P.O., LARRA, Jhansi	PO, MACT, Saharanpur
<b>5.</b>	Sunit Chandra (Sonu), ADJ, Budaun	PO, CC, Gautam Budha Nagar
<b>6.</b>	Rahul Kumar Katyan, PO, MACT, Ghazipur	PJFC, Ayodhya
<b>7.</b>	Sanjay Kumar -III, PO, MACT, Saharanpur	PJFC, Bahraich
<b>8.</b>	Sanjay Kumar -II, PO, MACT, Deoria	PO, MACT, Moradabad
<b>9.</b>	Satya Deo Gupta, PO, MACT, Ayodhya	PJFC, Barabanki
<b>10.</b>	Sheshmani, PJFC, Bahraich	PO, MACT, Ayodhya
<b>11.</b>	Mahesh Nautiyal, PJFC, Lalitpur	PO, MACT, Ghazipur
<b>12.</b>	Rajnish Kumar-I, ADJ, Muzaffarnagar	PO, MACT, Auraiya
<b>13.</b>	Mittar Pal Singh, PO, LARRA, Gorakhpur	PJFC, Budaun
<b>14.</b>	Manoj Kumar Rai, PO, MACT, Bulandshahar	PO, MACT, Deoria
<b>15.</b>	Dhruv Kumar Tiwari, PO, MACT, Kanpur Nagar (South)	PO, MACT, Rai Bareli
<b>16.</b>	Mahendra Nath, PO, MACT, Rai Bareli	PO, MACT, Kanpur Nagar (South)
<b>17.</b>	Udai Bhan Singh, ADJ, Budaun	PO, LARRA, Gorakhpur

<b>Sl. No.</b>	<b>Name of Officer with designation and present place of posting</b>	<b>Posted as</b>
<b>18.</b>	Rajesh Kumar Rai, ADJ, Jaunpur	PO, LARRA, Basti
<b>19.</b>	Nand Pratap Ojha, ADJ, Pratapgarh	PJFC, Lalitpur
<b>20.</b>	Arvind Rai, ADJ, Shahjahanpur	PO, MACT, Siddarth Nagar
<b>21.</b>	Arbind Kumar Upadhyaya, PO, MACT, Kaushambi	P.O., MACT, Ballia
<b>22.</b>	Meena Srivastava, ADJ, Lucknow	PO, MACT, Kaushambi
<b>23.</b>	Dr. Smt. Manu Kalia, ADJ, Bulandshahar	PO, MACT, Bulandshahar
<b>24.</b>	Lalit Naryan Jha, ADJ, Sahranpur	PO, CC, Jhansi
<b>25.</b>	Munawar Jahan, ADJ, Mainpuri	PJFC, Hamirpur

The detailed notification in this regard, shall follow shortly. Officers transferred on their own request, shall not be entitled to any TA/DA.

**BY ORDER OF THE COURT,**  
**Sd/-**  
**(RAJEEV BHARTI)**  
**REGISTRAR GENERAL**

**No. 212 (i)/Admin (Services)/2024 Dated: Allahabad : April 13, 2024**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, District Courts of the State of Uttar Pradesh (Information available on E-mail)
6. The Officers mentioned above shall keep themselves ready to hand-over charge of their present post immediately after issuance of the Court's notification which is to be issued shortly.
7. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
8. The Senior Registrar (Judicial) (Confidential), High Court, Allahabad
9. The Registrar (Judicial) (Budget), High Court, Allahabad
10. The Joint Registrar (Judicial) (Computer), High Court, Allahabad

11. The Assistant Registrar (Admin. A-3) Section, High Court, Allahabad

12. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

**Sd/-**

**(SATISH KUMAR PUSHKAR)**

**DEPUTY REGISTRAR (SERVICES)**